2

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

O.A.NO.365/2002

Tuesday, this the 12th day of February, 2002 Hon'ble Shri Kuldip Singh, Member (Judl.)

A.B. Hukum Chand
s/o Late Shri Dhannu Ram
R/O 77, Rampuri, Kalkaji,
New Delhi -19
Tel:6428777
ex-peon/daftry of
Deshbandhu College (Evening)
Kalkaji, New Delhi-19.

..Applicant

(Applicant in person)

Versus

C.D. The Principal/OSD

Deshbandhu College (Evening)

Kalkaji, New Delhi -19.

.. Respondent

## ORDER (ORAL)

The applicant has filed this OA against Principal/OSD, Deshbandhu College (Evening), Kalkaji, New claiming reliefs with regard to retiral benefits. Delhi not covered under the Since Deshbandhu College is jurisdiction of this Tribunal under Section 14 Administrative Tribunals Act, 1985, this Court has no jurisdiction to try the matter. Accordingly, the OA is dismissed in limine with liberty to the applicant to approach the competent forum, if so advised. The documents enclosed in this OA may be returned to applicant.

> Kuldip (ingh) Member (J)

/sunil/